

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 6252
ANSWERED ON 05TH APRIL, 2018

ACQUISITION OF LAND FOR BHARATMALA PROJECT

6252. DR. P. VENUGOPAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) will have to acquire more land for undertaking works under Bharatmala Project which covers 24,800 kms of fresh highway network, including 800 kms of expressway;
- (b) if so, the details thereof; and
- (c) the steps taken by NHAI to acquire the land for the Bharatmala project?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) Yes, Madam.
- (b) It is not possible to quantify the same at this stage as the proposals for preparation of Detailed Project Report are in the initial stages.
- (c) The process of Land Acquisition has been further streamlined with development of a Land Acquisition Portal for online processing of Notifications, Regional Officers have been delegated full powers for release of compensation, High Level Committees comprising of NHAI & State Government officials formed for monitoring land acquisition, and Project Implementation Units (PIUS) and Competent Authority for Land Acquisition (CALA) offices have been strengthened with additional manpower and infrastructure. Further, detailed comprehensive guidelines for Land Acquisition under NH Act, 1956 has been issued by the Ministry to all its implementation agencies, State Governments and Union Territories on 28th December, 2017 for smooth implementation of NH projects.